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NOTIFICATION
(INCOME-TAX)

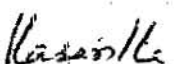
No. 8405 (F.No.197/120/89-IT(AI)): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Nehru Trust for Cambridge University", for the purpose of the said sub-clause for the assessment years 1988-89 and 1989-80.


(DALIP SINGH)
OFFICER ON SPECIAL DUTY

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Copy to:-

1. The Secretary, Nehru Trust for Cambridge University, Teen Murti House, Teen Murthi Marg, New Delhi-110011.
2. The Commissioner of Income-tax, Delhi-VI, New Delhi, with reference to his letter No. CIT/VI/TE/204/83/468 dt. 21.12.88
3. All Commissioners of Income-tax.
4. Director General (Investigation), North, New Delhi.
5. Director General (Investigation), South, Bombay.
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